

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : North East Centre for Technology  
Application and Reach(NECTAR)  
Vs  
Srivari Metal Works Pvt Ltd

**MAIN PETITION NUMBER** : CP/549/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/1491(CHE)/2024

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**ORDER**

Present: Ld. Counsel Ms. Deepa Mariappan for the Applicant /  
Liquidator.

Heard.

Applicant / Liquidator is directed to serve copy of the application on the  
Respondents and file Affidavit of Service.

List the application for reply / hearing on **26.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)